

(b) The quantum of imports of fertilizers in a year depends upon the trends of consumption and the indigenous availability of this input.

(c) and (d) Substantial expansion of indigenous fertilizers capacity is being planned. However, as the indigenous production falls short of the demand, some imports are necessary to bridge the gap. The import requirements are assessed taking into account the indigenous production and the stocks available within the country. The actual imports are constantly kept under review during the course of the year with a view to import only minimum quantities and at the same time to ensure adequate availability of fertilisers in the country. The stock of fertilisers with the indigenous manufacturers as on 1.2.1984 was 2.98 lakh tonnes of Nutrients as against 5.72 lakh tonnes of Nutrients on 1.2.1983.

Determination of oil content in oilseeds

9317. SHRI G. Y. KRISHNAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been invited to the 'Deccan Herald' dated 29 March, 1984 that a simple and rapid method of determining oil content in oilseeds, without destroying them, has been developed by the Nuclear Research Laboratory at the Indian Agriculture Research Institute in New Delhi ; and

(b) if so, the details thereof ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) The Nuclear Research Laboratory of

the Indian Agricultural Research Institute, New Delhi has successfully employed the sophisticated Nuclear Magnetic Resonance (NMR) technique for rapid and non-destructive analysis of the oil content and so far analysed the oil content of several oilseed crops like mustard, toria, coconut and castor. Besides, efforts are also being made to effect further improvements in the instrument employed for this purpose.

Irrigation modernisation schemes sanctioned for Gujarat

9318. SHRI CHHITTUBHAI GAMIT: Will the Minister of IRRIGATION be pleased to state :

(a) the names of irrigation modernisation schemes sanctioned so far for Gujarat by the Central Government ;

(b) the details regarding the number of them still under consideration ; and

(c) the details regarding the remaining schemes likely to be sanctioned for Gujarat ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c) No modernisation scheme of Gujarat has so far been approved by the Planning Commission. Gujarat Government have submitted project reports on 7 modernisation schemes to C.W.C. for technical examination and obtaining approval of the Planning Commission. The names of these schemes and their estimated cost and benefits are given in the statement enclosed. Approval to these schemes would be possible when their techno-economic feasibility are fully established in consultation with the State Government.

STATEMENT

S. No.	Name of Modernisation Project	Estimated cost (Rs. lakhs)	Irrigation benefits (in '000 ha.)
1.	Modernisation Kharicut Canal System,	591.14	2.37
2.	Modernisation of Machhu I	691.70	2.61
3.	Modernisation of Shatrunji at Palithana.	1440.30	0.20
4.	Modernisation of Fatehwadi Canal System.	1350.65	9.70
5.	Modernisation of Ukai-Kakrapar.	8414.10	52.86
6.	Modernisation of Dantiwada Reservoir Project.	1952.91	4.90
7.	Modernisation of Bhadar Project.	1015.00	4.62